

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 222
63(ND)15

IN THE MATTER OF:

Col. Ajay Ahlawat

... **Applicant/Petitioner**

Versus

**M/s. Royal Hunting Hotels Pvt. Ltd. Mr.
U.K**

... **Respondent**

Under Section: 397/398

Order delivered on 22.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Sumesh Dhawan, Adv. Joby Varghese, Adv.
Shaurya Shyam, Adv. Kholi K.

For the Respondent : Adv. Joby P. Varghese for R-2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel, the hearing is deferred to 14.08.2024 at 2.30 pm.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**